Annexure – 5

Name of the corporate debtor: Supreme Infrastructure BOT Private Limited; Date of commencement of liquidation: 19.02.2025 List of stakeholders as on:19.07.2025

List of operational creditors (Government Dues) (Amount in₹)

(Amount in₹)														
Sl. No.			Details of claim received		Details of claim admitted					contingent	Amount of any mutual dues,	Amount of claim	Amount of claim under	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	claim t	that may be set-off	rejected	verification	
1	Asst Commissioner of Income Tax- 15(3)(2), Mumbai	Income Tax Department	10.06.2024	₹ 68,67,773.00	₹ 0.00	Statutory dues	0	No	0.00%	₹ 0.00	₹ 0.00	₹ 68,67,773.00	₹ 0.00	Claim is provisionally rejected on basis of CIRP Data. Data related to the claim is requsted from the stakeholder for further verification. Final admission/rejection will be subject to further verification.
2	asst. Commissioner of Income Tax – Circle -1, Jalgaon	Income Tax Department	02.09.2024	₹ 50,78,415.00	₹ 0.00	Statutory dues	0	No	0.00%	₹ 0.00	₹ 0.00	₹ 50,78,415.00	₹ 0.00	Claim is provisionally rejected on basis of CIRP Data. Data related to the claim is requsted from the stakeholder for further verification. Final admission/rejection will be subject to further verification.
	Total			₹ 1,19,46,188.00	₹ 0.00		₹ 0.00		0.00%	₹ 0.00	₹ 0.00	₹ 1,19,46,188.00	₹ 0.00	